

National Company Law Tribunal  
Allahabad Bench  
Allahabad

58(ND)/2015  
TP49/397-398/ALL/ 16/CLB


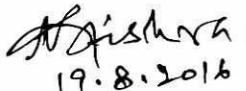
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.08.2016.

NAME OF THE COMPANY: M/s Pradeep Kumar & Anr.

Vs.

M/s Sarveshwar Infrastructure Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
1	Rajnish Sinha		Petitioners	
2	Nawal Kishore Mishra	Adv. Respondent No 2-4		 19.8.2016

**Order dated 19.08.2016**

**C.P. No. 58 (ND)/2015 M/s Pradeep Kumar & Anr. Vs. M/s  
Sarveshwar infrastructure Pvt. Ltd. & Ors.**

Learned Counsel for the respondents 2 to 4 filed Vakalatnama. The matter is listed for final hearing on 06.09.2016. Both sides shall complete pleadings and filing synopsis/ list of dates and events, if any, in the meantime.

The matter shall be listed on 06.09.2016.

  
SH. VSR AVADHANI (Judicial Member)

Dated 19.08.2016